

CENTRAL ADMINISTRATIVE TRIBUNAL  
MADRAS BENCH

Dated the Wednesday 25<sup>th</sup> day of April Two Thousand And Eighteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

C.P./310/83/2016  
in  
O.A.310/1681/2015

S. Ramakrishnan,  
S/o. K. Singaram,  
Aged 51 years,  
Working as Assistant Engineer (C ),  
Central Public Works Department,  
Calicut, Kerala.

.....Applicant

(By Advocate : M/s. Menon, Karthik, Mukundan & Neelakantan)

VS.

1. Mr. Abhai Sinha,  
Director General,  
Central Public Works Depot,  
Nirman Bhavan,  
New Delhi- 110 011;
  
2. Mr. Narender Kumar,  
Special Director General,  
Southern Region,  
CPWD, Rajaji Bhavan,  
Besant Nagar,  
Chennai- 600 090. ....Respondents

(By Advocate: Mr. M. Kishore Kumar)

**ORAL ORDER**

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Both sides represented by proxy counsel. It is submitted that the order of this Tribunal dated 22.03.2016 had been complied with. Copy of the order dated 13.4.2018 in this regard is produced and is taken on record.

In view of the compliance of the order of the Tribunal, C.P. is closed. Notices are discharged.

(R. RAMANUJAM)  
MEMBER(A)

25.4.2018

asvs.